

[Shri Annasahib Shinde]

Lands Restoration (Amendment) Act, 1969 (President's Act No. 3 of 1969) published in Gazette of India dated the 16th January, 1969.

(iii) The Chhota Nagpur Tenancy (Amendment) Act, 1969 (President's Act No. 4 of 1969) published in Gazette of India dated the 25th January, 1969.

(iv) The Bihar Tenancy (Amendment) Act, 1969 (President's Act No. 7 of 1969) published in Gazette of India dated the 7th February, 1969. [Placed in Library. See No. LT-33/69.]

**REPORT OF THE ADMINISTRATIVE REFORMS COMMISSION ON ADMINISTRATION OF UNION TERRITORIES AND NEFA.**

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): On behalf of Shri Vidya Charan Shukla, I beg to lay on the Table a copy of the Report of the Administrative Reforms Commission on Administration of Union Territories and NEFA. [Placed in Library. See No. LT-34/69.]

**NOTIFICATION UNDER INDIAN TELEGRAPH ACT AND UNDER ARTICLE 309 OF THE CONSTITUTION.**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND COMMUNICATIONS (SHRI SHER SINGH): I beg to lay on the Table:

- (1) A copy each of the following Notifications under sub-section (5) of section 7 of the Indian Telegraph Act, 1885.
  - (i) The Indian Telegraph (Ninth Amendment) Rules 1968, published in Notification No. G.S.R. 57 (English version) and G.S.R. 58 (Hindi version) in Gazette of India dated the 11th January, 1969.
  - (ii) The Indian Telegraph (First Amendment) Rules, 1969, published in Notification No. G.S.R. 98 (English version), and G.S.R.

99 (Hindi version) in Gazette of India dated the 18th January, 1969.

- (2) A copy each of the following Notifications (Hindi and English versions) issued under article 309 of the Constitution:
  - (i) The Posts and Telegraphs Department Operator-cum-Mechanic for Trench Digging Machines Recruitment Rules, 1968, published in Notification No. G.S.R. 2037 in Gazette of India dated the 23rd November, 1968.
  - (ii) The Posts and Telegraphs Despatch Riders Recruitment Rules, 1968, published in Notification No. G.S.R. 2120 in Gazette of India dated the 7th December, 1968.
  - (iii) The Posts and Telegraphs Department Postal Machine Assistants (class III) Recruitment Rules, 1968, published in Notification No. G.S.R. 2121 in Gazette of India dated the 7th December, 1968. [Placed in Library. See No. LT-35/69.]

**PAPERS UNDER SECTION 36 OF THE EMPLOYEES' STATE INSURANCE ACT.**

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): On behalf of Shri S.C. Jamir I beg to lay on the Table a copy each of the following papers under section 36 of the Employees' State Insurance Act, 1948:—

- (1) Audited Accounts of the Employees' State Insurance Corporation for the year 1966-67.
- (2) Annual Report of the Employees' State Insurance Corporation for the year 1967-68. [Placed in Library. See No. LT-36/69.]

**NOTIFICATIONS UNDER REPRESENTATION OF THE PEOPLE ACT.**

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI M. YUNUS SALEEM): I beg to lay on the Table:

- (1) A copy each of the following Notifications under sub-section (2)